

(vii) Statement No. IX-Third Session, 1990. [Placed in Library See No. LT 1699/92]	} Ninth Lok Sabha
(viii) Statement No. VII-Sixth Session, 1990. [Placed in Library See No. LT 1700/92]	
(ix) Statement No. VI-Seventh Session, 1991. [Placed in Library See No. LT 1701/92]	
(x) Statement No. V-First Session, 1991. [Placed in Library See No. LT 1702/92]	} Tenth Lok Sabha
(xi) Statement No. II-Second Session, 1991. [Placed in Library See No. LT 1703/92]	

Memorandum of Understanding Between the Indian Railway Construction Company Ltd and The Ministry of Railways

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): I beg to lay on the Table—

- (1) A copy of the Memorandum of Understanding for the year 1991-92 between the Indian Railway Construction Company Limited and the Ministry of Railways (Hindi and English versions).
- (2) A copy of the Memorandum of Understanding for the year 1991-92 between the Rail India Technical and Economic Service and the Ministry of Railways (Hindi and English versions) [Placed in Library See No. LT 1705/92]

Annual Report and Review on the working of Mahatma Gandhi Institute of Sciences and Kasturba Hospital, Sevagram, etc.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTRY OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (Shri Rangarajan Kumaramangalam): On behalf of Shrimati D. K. Taradevi Chhartha I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Mahatama Gandhi Institute of Sciences and Kasturba Hospital, Sevagram, for the year 1990-91 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Mahatam Gandhi Institute of Sciences and Kasturba Hospital, Sevagram, for the year 1990-91
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT 1706/92]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Lala Ram Sarup Tuberculosis Hospital, New Delhi, for the year 1990-91 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Lala Ram Sarup Tuberculosis Hospital, New Delhi, for the year 1990-91.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library See No. LT 1707/92]

15.15 hrs.

The Lok Sabha re-assemble after Lunch at Fifteen minutes past Fifteen of the Clock.

[MR. DEPUTY SPEAKER *in the Chair*]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Posteur Institute of India, Coonoor, for the year 1990-91.

[*Translation*]

SHRI GEORGE FERNANDES (Muzafarpur): Mr. Deputy Speaker, Sir, I want to make a submission...

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Posteur Institute of India, Coonoor, for the year 1990-91. together with Audit Report thereon.

SHRI MADAN LAL KHURANA (South Delhi): An announcement was made here This morning that the Minister of External Affairs has submitted his resignation... (*Interruptions*)

- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Pateur Institute of India, Coonoor, for the year 1990-91.

[*English*]

MR. DEPUTY SPEAKER: Now, messages from Rajya Sabha. Secretary-General.

15.16 hrs.

MESSAGES FROM RAJYA SAHBA

- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library See No. LT 1708/92]

[*English*]

SECRETARY GENERAL: Sir, I have to report the following messages received from the Secretary-general of Rajya Sabha –

MR. SPEAKER: We shall take up item No. 9 later on. Now, shall we take up item No. 10 or shall we take it up after lunch?

SOME HON. MEMBER: After lunch.

MR. SPEAKER: Now the House stands adjointed to meet again after Lunch at 3.10 p. m.

14.10 hrs.

The Lok Sabha then adjointed for Lunch till ten minutes past Fifteen of the Clock.

- (1) "In accordance with the provision of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Jammu & Kashmir Appropriation (vote on Account) Bill, 1992, which was passed by the Lok Sabha at its sitting held on the 27th March, 1992, and transmitted to the Rajya Sabha for its recommendation and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill".

- (ii) "In accordance with the provisions